Listed on : 28.110.2016 **Court No. R-2** **Item No. 86**

SECTION XI-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) No. 24915 OF 2016
WITH
PRAYER FOR INTERIM RELIEF.

BHARAT SANCHAR NIGAM LIMITED **.....Petitioner**
Versus
LARSEN & TOUBRO LIMITED & ORS. **....Respondents**

OFFICE REPORT

The matter above-mentioned was listed before the Court of Ld. Registrar on 27th October, 2016, when the following order was passed:

> **"Four weeks time is given to the respondent No. 1 to file the counter affidavit.**
> **Service of notice is complete on the respondent Nos. 2 to 4 but no one has entered appearance on their behalf.**
> **List again on 28.11.2016."**

It is submitted for the information of the Court of Ld. Registrar that Counsel for Respondent No. 1 has not filed counter-affidavit so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Court of Ld. Registrar with this Report.

Dated this the 24th day of November, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Pawan Kumar, Advocate (Bar Association)
2. Mr. Asha Gopalan Nair, Advocate (322, CKD Block)

ASSISTANT REGISTRAR

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